

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **CAPTIVATE FOODS PRIVATE LIMITED**

SI NO.	PARTICULARS	DETAILS
1	Name of corporate debtor	Captivate Foods Private Limited
2	Date of incorporation of corporate debtor	17/09/2014
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat and Nagar Haveli
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400GJ2014PTC080811
5	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 156/P, Plot No. 2, Village: Naranka, Rajkot - Jamnagar Highway, B/H Murlidhar Hotel, Paddhari, Rajkot Gujarat – 360110
6	Date of closure of Insolvency Resolution Process	13/01/2023
7	Liquidation commencement date of corporate debtor	13/01/2023 (Order Received on 02.02.2023)
8	Name and registration number of the insolvency professional acting as liquidator	ATUL J SHETH REG NO.: IBBI/IPA-001/IP-P-02463/2021-2022/13854
9	Address and e-mail of the liquidator, as registered with the Board	B-27, Saiyam Apartment, Near Nehru Nagar, Ambawadi, Ahmedabad – 380015 Email:atulshethip@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address as above Email:captivatecirp@gmail.com
11	Last date for submission of claims	04/03/2023

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Captivate Foods Private Limited on 13/01/2023 (Order received on 02/02/2023) [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of the Captivate Foods Private Limited are hereby called upon to submit their claims with proof on or before 04/03/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sheth Atul

Name and signature of liquidator: **ATUL J SHETH**

Date and place: Ahmedabad, 04/02/2023

